

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**ORDERS BY THE GOVERNOR**

**NOTIFICATION**

Dated, Shillong the 30<sup>th</sup> August, 2019.

No. LJ(A) 77/2000/ Pt.V/211 – The Governor of Meghalaya is pleased to confer the following powers to the District & Sessions Judge, South West Khasi Hills, Mawkyrwat as follows: -

1. Member of the Motor Accidents Claim Tribunal under Motor Vehicles Act, 1988.
2. Special Judge, NDPS.
3. Special Judge, Prevention of Corruption Act, 1988.
4. Presiding Officer of Tribunal under Industrial Tribunal Act, 1947.
5. Special Court under the Electricity Act, 2003.
6. Wakf Tribunal under Wakf Act, 1995.
7. Special Court under Protection of Children from Sexual Offences Act 2012
8. Presiding Officer of Land Acquisition, Rehabilitation and Resettlement Authority under the Right to Fair Compensation and Transparency in land Acquisition, Rehabilitation and Resettlement Act, 2013.
9. Special Court under Commissions for Protection of Child Rights Act, 2005.

  
(S. Kharlyngdoh)

Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department.


Memo. No. LJ(A) 77/2000/Pt.V/211-A

Dated, Shillong the 30<sup>th</sup> August, 2019.

Copy to :-

1. The Advocate General, High Court of Meghalaya, Shillong.
2. The Additional Advocate General's, Meghalaya.
3. The Registrar General, High Court of Meghalaya, Shillong.
4. The Director General of Police, Meghalaya, Shillong.
5. The Superintendent of Police (CBI/ACB), Shillong.
6. The Superintendent of Police, South West Khasi Hills District, Mawkyrwat.
7. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
8. The District & Sessions Judge, South West Khasi Hills District, Mawkyrwat.
9. The Deputy Commissioner South West Khasi Hills District,
10. The Sub Divisional Officer Ranikor South West Khasi Hills District.
11. Political Department/Law (B) Department.
12. Public Prosecutor, South West Khasi Hills Mawkyrwat.
13. DEO, Law Department for uploading the Notification in the Department Website.
14. Guard file.

By Order etc.,

  
Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department.

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